

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/684/(IB)/2017
NAME OF THE PETITIONER(S) : CENTRUM CAPITAL LTD
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	SUBHANG NAIR	COUNSEL FOR CORPORATE DEBTOR	
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2	SAAHIL NEMPN	COUNSEL FOR OPERATIONAL CREDITOR	
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ORDER

Counsels representing both the parties are present. Counsel for petitioner stated that he is intending to withdraw the petition and prayed time to file a memo in this regard. Time is extended at request. Put up on 18.12.2017.

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S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)